

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 3rd September, 2014

No.HC.VII-71/2014/ **6510** /A. In partial modification of this Registry's Notification No.HC.VII-71/2014/3713/A dated 10.06.2014 and in cancellation of this Registry's Notification No.HC.VII-71/2014/4134/A dated 27.06.2014, in the interest of administration, Shri Kamal Mahanta, UDA, Office of the District and Sessions Judge, Sonitpur, Tezpur, is transferred against the vacant post of UDA in the Office of the District and Sessions Judge, Nalbari.

Shri Kamal Mahanta will join at his new place of posting immediately.

(N.B. The seniority of Shri Kamal Mahanta will be decided by the District and Sessions Judge, Nalbari on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

By Order,
Sd/- Sanjay Hazarika,
JOINT REGISTRAR (VIGILANCE)

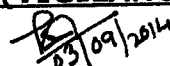
Memo No.HC.VII-71/2014/ **6511-6524** /A.

Dated 03.09.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Sonitpur, Tezpur. He is requested to release Shri Kamal Mahanta, in order to enable him to join at his new place of posting immediately
4. The District and Sessions Judge, Udalguri. He is requested to release Shri Subimal Pathak, UDA, in order to enable him to join at Tezpur, in place of Shri Kamal Mahanta, UDA, as per High Court Notification No.HC.VII-19/2014/3843/A dated 18.06.2014
5. The District and Sessions Judge, Nalbari for information and necessary action
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. The Joint Registrar (_____), Gauhati High Court, Guwahati
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati
9. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
10. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
11. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration), Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
13. Shri Kamal Mahanta, UDA, Office of the District and Sessions Judge, Sonitpur, Tezpur,
14. Shri Subimal Pathak, UDA, Office of the District and Sessions Judge, Udalguri


JOINT REGISTRAR (VIGILANCE)


03/09/2014